

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO. 184  
ANSWERED ON MONDAY, THE 3<sup>RD</sup> FEBRUARY, 2020  
MAGHA 14, 1941(SAKA)**

**MONITORING OF CSR FUNDS**

**QUESTION**

**184. SHRI N. REDDEPPA:**

**SHRI MAGUNTA SREENIVASULU REDDY:**

**SHRIMATI RAMA DEVI:**

**SHRI SRIDHAR KOTAGIRI:**

**SHRI B.B.PATIL:**

**DR. NISHIKANT DUBEY:**

**MS. RAMYA HARIDAS:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

कारपोरेट कार्य मंत्री

**(a) whether the Government maintains any data regarding the Corporate Social Responsibility (CSR) compliance by companies, if so, the details thereof during each of the last three years, sector and State/UT-wise;**

**(b) whether the Government has set up any mechanism to monitor the use of CSR funds used by the companies through various programmes/projects across the country, if so, the details thereof;**

**(c) whether the Government has provided any schemes to the companies for CSR, if so, the details thereof and the reasons therefor;**

**(d) whether any violation of CSR provisions has taken place, if so, the details thereof including punitive action taken/ penalty imposed against the violators during the said period, company-wise; and**

**(e) the other steps taken by the Government for proper use of the CSR funds of various companies in the country?**

**ANSWER**

**THE MINISTER OF STATE FOR FINANCE  
AND CORPORATE AFFAIRS**

**(SHRI ANURAG SINGH THAKUR)**

वित्त एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अनुराग सिंह ठाकुर)

**(a): All data related to CSR as filed by companies in MCA21 registry is available in public domain which can be accessed at [www.csr.gov.in](http://www.csr.gov.in). On the basis of filings made by the Companies in the MCA 21 registry, the Sector-wise and State/UT-wise details of Corporate Social Responsibility (CSR) expenditure by Companies during financial years 2015-16, 2016-17 and 2017-18 are at Annexure - I and Annexure - II respectively.**

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**(b) to (d): CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor the CSR activities of the company based on the recommendation of its CSR committee. Schedule VII of the Act enlists the activities which may be included by companies in their CSR policy. Even Schedule VII is broad based and can be interpreted liberally in terms of MCA's circular no. 21/2014 dated 18<sup>th</sup> June, 2014. The entire CSR architecture is disclosure based and CSR mandated companies are required to file details of CSR initiatives annually in MCA21 registry. Whenever any violation of CSR provisions is reported, action against such non-compliant Companies are initiated as per provisions of Companies Act, 2013 after due examination of records and following due process of law. So far, sanction for prosecution has been accorded in 366 cases. All CSR related offences are compoundable. So far 121 applications for compounding have been made and 37 cases have been compounded.**

**(e): The Ministry has set up High Level Committee (HLC-2018) to review the CSR framework and make recommendations to develop a more robust and coherent CSR regulatory and policy framework, and underlying ecosystem. The HLC-2018 has submitted its report on 07<sup>th</sup> August, 2019 which is available on the Ministry's website at [www.mca.gov.in](http://www.mca.gov.in).**

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**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 184**

<b>DEVELOPMENT SECTOR-WISE CSR EXPENDITURE (IN RS. CRORES)</b>			
<b>Development Sector</b>	<b>FY 2015-16</b>	<b>FY 2016-17</b>	<b>FY 2017-18</b>
<b>Agro Forestry</b>	<b>57.85</b>	<b>43.45</b>	<b>12.18</b>
<b>Animal Welfare</b>	<b>66.67</b>	<b>78.65</b>	<b>59.48</b>
<b>Armed Forces, Veterans, War Widows/ Dependents</b>	<b>11.14</b>	<b>37.86</b>	<b>27.72</b>
<b>Art And Culture</b>	<b>119.17</b>	<b>305.57</b>	<b>283.81</b>
<b>Clean Ganga Fund</b>	<b>32.82</b>	<b>24.37</b>	<b>4.44</b>
<b>Conservation Of Natural Resources</b>	<b>49.85</b>	<b>119.09</b>	<b>212.74</b>
<b>Education</b>	<b>4,057.45</b>	<b>4,500.82</b>	<b>4,594.64</b>
<b>Environmental Sustainability</b>	<b>796.69</b>	<b>1,076.46</b>	<b>1,076.42</b>
<b>Gender Equality</b>	<b>73.85</b>	<b>72.60</b>	<b>20.48</b>
<b>Health Care</b>	<b>2,569.43</b>	<b>2,484.05</b>	<b>2,192.16</b>
<b>Livelihood Enhancement Projects</b>	<b>393.38</b>	<b>515.47</b>	<b>658.18</b>
<b>NEC/ Not Mentioned</b>	<b>1,051.16</b>	<b>388.96</b>	<b>0.76</b>
<b>Other Central Government Funds</b>	<b>334.35</b>	<b>419.99</b>	<b>255.40</b>
<b>Poverty, Eradicating Hunger, Malnutrition</b>	<b>1,252.08</b>	<b>606.55</b>	<b>635.93</b>
<b>Prime Minister's National Relief Fund</b>	<b>218.04</b>	<b>158.80</b>	<b>158.20</b>
<b>Rural Development Projects</b>	<b>1,376.16</b>	<b>1,554.78</b>	<b>1,477.29</b>
<b>Safe Drinking Water</b>	<b>180.16</b>	<b>147.76</b>	<b>180.16</b>
<b>Sanitation</b>	<b>631.80</b>	<b>421.71</b>	<b>291.69</b>
<b>Senior Citizens Welfare</b>	<b>21.87</b>	<b>26.91</b>	<b>32.94</b>
<b>Setting Up Homes And Hostels For Women</b>	<b>29.28</b>	<b>61.97</b>	<b>67.73</b>
<b>Setting Up Orphanage</b>	<b>16.90</b>	<b>16.80</b>	<b>36.86</b>
<b>Slum Area Development</b>	<b>14.10</b>	<b>51.49</b>	<b>35.11</b>
<b>Socio-Economic Inequalities</b>	<b>77.97</b>	<b>148.01</b>	<b>134.70</b>
<b>Special Education</b>	<b>125.84</b>	<b>164.83</b>	<b>122.56</b>
<b>Swachh Bharat Kosh</b>	<b>325.52</b>	<b>184.06</b>	<b>213.79</b>
<b>Technology Incubators</b>	<b>26.34</b>	<b>23.09</b>	<b>15.54</b>
<b>Training To Promote Sports</b>	<b>140.12</b>	<b>180.33</b>	<b>227.50</b>
<b>Vocational Skills</b>	<b>344.39</b>	<b>373.46</b>	<b>391.73</b>
<b>Women Empowerment</b>	<b>122.79</b>	<b>141.62</b>	<b>200.37</b>
<b>Grand Total</b>	<b>14,517.19</b>	<b>14,329.53</b>	<b>13,620.51</b>

(Data upto 30.06.2019) [Source: National CSR Data Portal]

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<b>STATE/UT-WISE CSR EXPENDITURE (IN RS. CRORES )</b>			
<b>State/UTs</b>	<b>FY 2015-16</b>	<b>FY 2016-17</b>	<b>FY 2017-18</b>
Andaman And Nicobar	0.55	0.83	0.76
Andhra Pradesh	1,294.28	753.53	269.11
Arunachal Pradesh	1.48	24.05	11.94
Assam	164.60	269.92	86.23
Bihar	124.62	100.77	42.17
Chandigarh	5.34	21.99	20.51
Chhattisgarh	241.16	84.94	71.61
Dadra And Nagar Haveli	12.03	7.58	6.93
Daman And Diu	2.43	2.63	20.09
Delhi	493.34	520.66	540.79
Goa	30.15	37.89	53.34
Gujarat	551.43	870.84	768.96
Haryana	375.62	389.60	262.02
Himachal Pradesh	52.29	24.03	60.53
Jammu And Kashmir	107.81	42.74	14.75
Jharkhand	117.04	95.69	45.88
Karnataka	784.66	886.36	950.92
Kerala	148.12	135.47	158.06
Lakshadweep	0.30	-	2.07
Madhya Pradesh	185.51	286.60	147.43
Maharashtra	2,052.23	2,487.94	2,527.04
Manipur	6.28	12.35	4.03
Meghalaya	5.59	10.97	5.49
Mizoram	1.07	0.08	0.23
Nagaland	0.96	0.92	0.36
Odisha	624.05	316.71	469.34
Puducherry	6.46	7.43	6.51
Punjab	69.93	75.83	88.51
Rajasthan	501.45	327.15	263.33
Sikkim	1.98	6.83	6.84
Tamil Nadu	633.24	550.94	619.42
Telangana	265.40	259.88	291.14
Tripura	1.47	1.25	1.83
Uttar Pradesh	423.79	327.48	298.40
Uttarakhand	73.17	101.52	82.51
West Bengal	415.42	290.34	280.25
NEC/ Not mentioned	-	7.63	132.04
PAN India*	4,741.95	4,988.17	5,009.16
<b>Grand Total</b>	<b>14,517.19</b>	<b>14,329.53</b>	<b>13,620.51</b>

(Data upto 30.06.2019) [Source: National CSR Data Portal]

\*Companies either did not specify the names of States or indicated more than one State where projects were undertaken.

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